

The district-wise details are as below:—

State	Location	No. of Companies Sanctioned Financial Assistance
Andhra Pradesh	Kadapa	1
Assam	Guwahati	1
Delhi NCR	Greater Noida	1
Kerala	Kannur	1
	Ernakulam	1
Madhya Pradesh	Indore	1
	Dhar	1
	Indore	1
Maharashtra	Solapur	1
	Nashik	1
	Alwar	1
Rajasthan	Sojat	1
	Jaipur	1
Tamil Nadu	Dindugul	1
Uttar Pradesh	Mirzapur	1
TOTAL		15

Steps to restore peace in Kashmir

376. SHRI KUMAR KETKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of death of civilians and security personnel post revocation of Article 370; and

(b) the steps taken and proposed to restore peace in Kashmir?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) The number of civilians killed and security personnel got

martyrdom during the period 05.08.2019 to 10.09.2020 in Jammu and Kashmir are as under:—

Description	Terrorist related incidents	Ceasefire violations
Civilians killed	45	26
Security personnel martyred	49	25

(b) The Government has adopted a policy of zero tolerance towards terrorism and has taken various measures, such as strengthening of security apparatus, strict enforcement of law against anti-national elements, intensified cordon and search operations to effectively deal with the challenges posed by the terrorist organisations. While keeping a close watch on persons who attempt to provide support to terrorists and initiating action against them, other steps by Law enforcing agencies include enhanced interaction between police and public at various levels, sharing of intelligence inputs on real time basis amongst all security forces operating in Jammu and Kashmir, intensified area domination of militancy affected areas by deployment of additional Nakas and patrolling by security forces etc.

In order to bring about overall development for the benefit of people of Jammu and Kashmir, Prime Minister had also announced a package of ₹ 80,068 crores under PMDP-2015. This package consists of 63 major development projects in Road sector, Power generation and transmission, health infrastructure, establishment of 2 AIIMS, IITs, IIMs and tourism related projects etc. These projects are at various stages of implementation. Training and employment opportunities for the youth of Jammu and Kashmir are also provided under many schemes such as HIMAYAT and PMKVY.

In order to mainstream the youth, special emphasis is being given to Watan Ko Jano program, student exchange program, sports as well as civic action program of CAPFs.

Misuse of Sedition Law

377. DR. SANTANU SEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether saying/chanting 'Long live all Nations' or 'Zindabad' to other countries amounts to sedition;